

The Minister of Planning (Shri B. R. Bhagat): (a) and (b). The matter is under active consideration of the Government. The House will be informed as soon as a decision is taken.

Grants From U.N. Special Fund

- *1083. { **Shri Maheswar Naik:**
Shri S. C. Samanta:
Shri P. Venkatasubbaiah.
Shri Kappen:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Governing Council of U.N. Special Fund has approved new projects valued at several hundred million dollars intended mainly for Asia and Africa;

(b) the total amount so approved and the share allotted to India; and

(c) the manner in which the grants are proposed to be utilised in India?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) to (c). The Governing Council of the U.N. Special Fund approved at its January 1964 meeting 48 projects involving a total Special Fund contribution of \$53.7 million. Of these, 34 are projects in Africa and Asia, involving a Special Fund contribution of about \$40 million. An allocation of over \$4 million was approved for the following three Indian projects:—

1. Six Regional Engineering Colleges	\$2,093,800
2. Survey of India Pre-investment Surveying and Mapping, and	\$1,481,400
3. Establishment of four Logging Training Centres	\$491,300
Total :	<u>\$4,066,500</u>

Uniform Sales Tax

- *1084. { **Dr. L. M. Singhvi:**
Shri Sham Lal Saraf:
Shri D. C. Sharma:

Will the Minister of Finance be pleased to state:

(a) whether there is a proposal to have a uniform sales tax in all the States of Northern Zone;

(b) whether there is also a proposal to remove sales tax and instead levy excise duty;

(c) whether such recommendations have been made by the States in the Northern Zone; and

(d) if so, the action being taken by Government?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) Yes, Sir. This proposal is before the Northern Zonal Council.

(b) No, Sir.

(c) and (d). The Council had recommended in October, 1963, that sales tax on iron and steel, cement, coal, vanaspati ghee, paper, petroleum products and yarn should be replaced by a duty of excise. The proposal for replacement of sales tax by excise duty was dropped as a result of the discussion at a conference of State Finance Ministers held on the 7th November, 1963. The proposal for uniform sales tax is still under the consideration of the Northern Zonal Council.

Lissara Drain

- *1085. { **Shri Harish Chandra Ma-**
thur:
Shri Yashpal Singh:
Shri Vishwa Nath Pandey:
Shri Gahmari:
Shri B. P. Yadava:
Shri Vishram Prasad:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Short Notice Question No. 12 on the 19th March, 1964 and State:

(a) the conclusions which he has arrived at as a result of his inspection of Ghaggar and Lissara on the 1st March, 1964;

(b) the steps being taken to ensure that by the next monsoon no damage is done to Rajasthan; and

(c) the result of any study, if made, regarding the utilisation of Ghaggar flood waters in Rajasthan?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a): Following my inspection of Ghaggar and Lissara on 1-3-1964 and discussions with the Chief Ministers of Rajasthan and Punjab on 27-3-1964, it has been agreed that the waters of Lissara Drain in its upper reaches would be diverted to the river Sutlej through the Chand Bhan Drain. It was further decided that the Chief Ministers of both the States and I should inspect the Ghaggar river and Lissara Drain before considering the question of a suitable disposal of the waters brought by the lower portion of the Lissara Drain.

(b) The Lissara Drain is incomplete in several reaches, and no additional waters will be added to Ghaggar river during 1964 monsoons by this drain.

(c) A preliminary study indicates that before the diversion channel from the siphon under Rajasthan Feeder to the sand dunes near Suratgarh is completed, it should be possible to pass 3,000 to 5,000 cusecs of Ghaggar flood waters into Rajasthan Canal. As a permanent measure, a scheme to construct a channel from Ottu Weir to Rajasthan Canal to utilise some of the flood waters of the Ghaggar river for irrigation from Rajasthan Canal is under consideration.

Medical Facilities in Delhi

*1087. **Shri Maheswar Naik:** Will the Minister of Health be pleased to state:

(a) whether Government have ascertained the extent to which the medical facilities available in Delhi fall short of the overall requirements; and

(b) the steps taken to meet the demands and the approximate time by which such demands will be met in full at least in the capital?

The Minister of Health (Dr. Sushila Nayar): (a) and (b) The demand for medical facilities is steadily increasing with the growth of Delhi and its population. Delhi is however better served in this respect taking into account the standards in the country as a whole. The medical facilities in Delhi are being developed in accordance with the provisions of the plans.

Pochampad Project

2211. **Shri E. Madhusudan Rao:** Will the Minister of Irrigation and Power be pleased to state the up-to-date progress in regard to the construction of Pochampad Project in Andhra Pradesh?

The Minister of Irrigation and Power (Dr. K. L. Rao): Preliminary works such as construction of buildings, roads, water supply, power supply, and detailed investigations etc. are in progress. An expenditure of about Rs. 157 lacs has been incurred to the end of February, 1964.

National Water Supply and Sanitation Committee

2212. **Shri Tan Singh:** Will the Minister of Health be pleased to state:

(a) the progress achieved so far in implementing the recommendations of the National Water Supply and Sanitation Committee;

(b) whether the Rajasthan Government have also accepted the recommendations; and

(c) whether rural and urban committees recommended in the report have been constituted in Rajasthan?

The Minister of Health (Dr. Sushila Nayar): (a) Most of the recommendations of the National Water Supply and Sanitation Committee pertain to the State Governments. Some of these recommendations are already being implemented in the States while others are still under consideration. At the Centre, a Drinking Water Board was set up in April, 1963 for evolving suitable procedure and proper machinery for the expeditious